

**Coal Washeries**

3489. SHRI INDRAJIT GUPTA :  
SHRI TARA SINGH :  
SHRI PRAMOTHES  
MUKHERJEE :

Will the Minister of COAL be pleased to state :

(a) whether the Government recently floated tenders inviting bids for development of coal washeries in different coal fields;

(b) if so, the details thereof;

(c) whether the Government have identified the coal washeries in this regard;

(d) if so, the details thereof;

(e) whether tenders for this purpose were invited earlier also;

(f) if so, the details thereof; and

(g) the reasons for inviting fresh tenders?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b) Yes, Sir. Coal India Limited (CIL) has floated a global tender inviting foreign as well as Indian parties for setting up the coal washeries on build own-operate basis.

Under the build own-operate scheme, the parties have to invest, design, install, operate, maintain and own the plant. CIL is to provide the land for the plant on lease. Construction power and construction water on a charge basis.

(c) and (d). CIL have identified a number of sites, both in coking coal areas as well as non-coking coal areas for setting up of washeries, which are given below :

<i>Name of Washery</i>	<i>Location</i>
Kalinga	Orissa
Ananta-Bharatpur	Orissa
Dipka	Madhya Pradesh
Sasti	Maharashtra
Paroj	Bihar
Tikok	Assam
Dhori	Bihar

(e) to (g) CIL had earlier floated a local tender enquiry in August 1993 inviting offers for setting up of washeries on build-own-operate basis. There was inadequate response from domestic bidders.

**Voluntary Organisations**

3490. SHRI THOTA SUBBARAO : Will the Minister of HOME AFFAIRS be pleased to state the number of Voluntary Organisations which have received more than Rupees one lakh as foreign contribution under the Foreign Contribution (Regulation), Act during 1992-93 and 1993-94, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : Information is annexed for the year 1992-93 is given in the attached Statement.

Information about the receipt of foreign contribution by associations covered under the Foreign Contribution (Regulation) Act, 1976 for the year 1993-94 was due in May, 1994 but has not been received from all. Data of foreign contribution for the year 1993-94 is, therefore, not available.

### STATEMENT

PROVISIONAL LIST OF REPORTING ASSOCIATIONS ABOVE RS. 1 LAKH FOR 1992-93

<i>State</i>	<i>No. of Associations</i>
Andhra Pradesh	162
Assam	53
Bihar	208
Gujarat	120
Madhya Pradesh	165
Tamil Nadu	954
Maharashtra	387
Karnataka	25
Punjab	31
Rajasthan	67
Uttar Pradesh	217
West Bengal	33
Jammu & Kashmir	14
Nagaland	12
Haryana	25

Himachal Pradesh	24
Manipur	35
Tripura	4
Meghalaya	53
Delhi	275
Andaman & Nicobar	5
Dadar & Nagar Haveli	4
Goa, Daman and Diu	63
Pondicherry	37
Chandigarh	6
Mizoram	4

### Coronary Diseases

3491. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Health Organisation has conducted a study on coronary disease in India;

(b) if so, the details thereof;

(c) whether Indian Council of Medical Research has also conducted any such study;

(d) if so, the details thereof;

(e) whether the mortality related causes of coronary diseases in India has been completed; and

(f) if so, the details thereto?